Activities	Targets	Achievements (upto January, 1994)
2. Regional Training Centre.	14	8
3. District Training Centres.	39	—
4. ANM Trg. Schools.	7	—
5. Sub-centres.	1000	237
6. Operation Theatres to PHCs.	129	—
II. Trg. of medical and Para-medical functionaries	32306	10887

Papaya as Contraceptive

3233. SHRI R. SURENDER REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has been brought to the notice of the Government that the researchers of the United Kingdom have opined that the tropical papaya fruit was an effective contraceptive and powerful enough to abort pregnancy as reported in the 'Deccan Chronicle', Hyderabad dated February 22, 1994;

(b) if so, the details thereof; and

(c) if not, whether his Ministry propose to direct the experts of the Indian Council of Medical Research and other researchers to liaise with the University of Essex, Southern England in the matter and also carry on an independent research and trials in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) There is no conclusive evidence to indicate the anti-fertility abortifacient properties of unripe papaya.

(c) There is no such proposal.

Fake Companies

3234. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the Oil Companies that have called for distributors and deposit from LPG consumers, as a result of decision taken by the Government to allow private parties to import and sell petroleum products including LPG and kerosene;

(b) the parties which have actually been permitted to import and sell the petroleum products including LPG;

(c) whether there are some fake companies engaged in making false claims and unfair trade practice;

(d) if so, the details thereof; and

(e) the action proposed to be taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). Several private sector agencies have issued advertisements inviting applications for appointment of dealers/distributors, and to enrole LPG customers. They are not required to take any permission from the Ministry of Petroleum & Natural Gas to import and sell petroleum products covered under the parallel marketing system. The State/Ut Governments have been requested to verify the genuineness, antecedents and capabilities of the agencies who intend to take up activities under the Parallel Marketing System and to take appropriate action against such parallel marketeers who have been found indulging in fraudulent and unfair trade practices. A list of parallel marketeers has also been sent to the MRTP Commission for taking action against those found indulging in unfair trade practices.

Panax Species

3235. SHRI C.P. MUDALA GIRIYAPPA:
SHRI K.G. SHIVAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Panax Species possess extraordinary powers for curing many diseases;

(b) if so, whether any study has been conducted in this regard; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). The Indian Council of Medical Research (ICMR) has reported that Panax contains a wide range of pharmacological and therapeutic properties.

Recent study on Indian variety of Ginsang (Panax ginsang) by Central Drug Research Institute (CCRI), Lucknow, had indicated that it is comparable and in some respects superior to Korean ginsang in terms of adaptoganic, antiinflammatory and immunostimulant activities.

Terrorism in Jammu

3236. SHRI SIMON MARANDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have set up many Defence Committees in Jammu to tackle terrorism;

(b) if so, the constitution, powers and objectives thereof;

(c) when the initiative was taken about these committees; and

(d) the percentage of expenditure to be shared between the Union Government and State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No, Sir.

(b) to (d). In view of (a) above, question does not arise.

[Translation]

Narmada Dam Project

3237. SHRIMATI SAROJ DUBEY: Will the Minister of WATER RESOURCES be pleased to state: